

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.550
TO BE ANSWERED ON 1ST DECEMBER, 2021**

PROCUREMENT OF BOILED RICE

550. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has received any representation from the states including Telangana to procure the boiled rice from FCI;
- (b) if so, the details thereof and the action taken thereon in the last five years till date, kharif and rabi season wise; and
- (c) if not, the reasons for not procuring the same?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (c): Yes, Sir. The details of representation received from State Governments and Action taken thereon are at Annexure I.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.550 FOR ANSWER ON 01.12.2021 IN THE LOK SABHA.

Name of States	Details of correspondences received	Action taken
Telangana	<p>CCS.Ref.No.Mktg/M2/3232/2020-21,dated 04.03.2021, addressed to the Chairman & Managing Director, FCI, New Delhi, requested to FCI for acceptance of maximum CMR out of Rabi crop as boiled rice.</p>	<p>Telangana State was requested vide Government of India letter dated 27.05.2021 for delivery of 24.75 LMT of the surplus CMR in the form of parboiled rice to FCI against Rabi crop of KMS 2020-21 and remaining surplus CMR in the form of raw rice.</p>
	<p>CCS.Ref.No.Mktg/M2/3232/2020-21,dated:04.03.2021, addressed to the Secretary, M/o. Consumer Affairs, food & Public distribution Department of Food & Public distribution GOI, KrishiBhavan, New Delhi, regarding to take-up the issue with FCI for acceptance of entire custom milled rice out paddy purchased during Rabi 2020-21 as boiled.</p>	<p>On persistent request of Govt. of Telangana&Hon'ble Chief Minister of Telangana, Government of India vide letter dated</p>
	<p>D.O. letter No. Mktg/M2/3232/2020-21,dated 04.03.2021from Hon'ble Minister for BC Welfare, Food & Civil Supplies & Consumer Affairs, Telangana, regarding to take-up the</p>	<p>30.09.2021 has conveyed for delivery of another 20 LMT par boiled rice to FCI in</p>

	<p>issue with FCI for acceptance of entire custom milled rice out paddy purchased during Rabi 2020-21 as boiled.</p>	<p>addition to already approved 24.75 LMT thereby increasing the delivery of parboiled rice to 44.75 LMT for KMS</p>
	<p>Chief Secretary DO Lr.No.P(1)930/2021 dated 04.06.2021 addressed to Secretary, GOI, CA,F&PD, regarding permission to deliver CMR in the form of par-boiled rice in range of 80% to 90% during Rabi 2020-21 and rest in form of raw rice.</p>	<p>2020-21 (Rabi crop) and balance in the form of raw rice.</p>
	<p>Telangana Civil Supply Department Letter No CCS ref No.PI(1)930/2021 dt:28.06.2021 addressed to Secretary, GOI, Ministry of CA&F&PD regarding removal of the ceiling limit of delivery of par-boiled rice of 24.75 LMT.</p>	
	<p>Telangana Civil Supply Department Letter No CCS ref No.PI(1)930/2021 dt:18.08.2021 regarding permission to deliver CMR in the form of par-boiled rice in range of 80% to 90% during Rabi 2020-21 and rest in form of raw</p>	

	<p>rice</p>	
	<p>D.O. letter No. PI(1)930/2021 dt:28.08.2021 of Hon'ble Minister for BC Welfare, Food & Civil Supplies & Consumer Affairs, Telangana, regarding permission to deliver CMR in the form of par-boiled rice in range of 80% to 90% during Rabi 2020-21 and rest in form of raw rice.</p>	
	<p>D.O. letter No.P.I(1)/930/2021 dated nil from Hon'ble Chief Minister, Telangana regarding to enhance par-boiled rice target from 24.75 LMT to 50.75 LMTs.</p>	
Odisha	<p>D.O. letter No. 43/MFSCWC dated 19.01.2021 from Food & Civil supplies Minister, Odisha regarding issues in paddy procurement and acceptance of parboiled rice in Odisha during rabi season of KMS 2020-21.</p>	<p>Approval regarding acceptance of parboiled rice in Odisha during Rabi season of KMS 2020-21 was conveyed by Hon'ble Minister for Consumer Affairs, Food and Public Distribution. vide DO letter dated 08.02.2021.</p>
	<p>Government of Odisha's letter No. FSCW-PL-PRC0015-2017/14325 dated 30.09.2021 and letter No. FSCW-PL-PRC-0011-2021/14867 dated 08.10.2021 regarding "Evacuation of surplus rice from Odisha during KMS</p>	<p>On the request of</p>

	2021-22".	Hon'ble CM, Odisha,
	D.O. letter No.1/2021-58/CM dated 10.10.2021 from Hon'ble CM, Odisha regarding to take maximum parboiled rice upto 10 LMT during KMS 2021-22, which should be in form of fortified rice.	Government of India vide letter dated 03.11.2021 conveyed approval for delivery of 05 LMT of parboiled fortified rice to FCI in Odisha during KMS 2021- 22 and remaining surplus CMR in the form of raw rice.
Andhra Pradesh	Hon'ble Chief Minister, Andhra Pradesh's D.O. letter No.06/CM-Secy/2021 dated 26.04.2021 for Acceptance of boiled rice by FCI in all the districts of Andhra Pradesh during Rabi 2020-21.	Andhra Pradesh State was requested vide Government of India letter dated 27.05.2021 for delivery of 4 LMT of the surplus CMR in the form of parboiled rice to FCI against Rabi crop of KMS 2020-21 and remaining surplus CMR in the form of raw rice.
Chhattisgarh	State Government of Chhattisgarh vide letter No. F 4-20/2020 dated 04.01.2021, addressed to FCI, requested to accept 16 LMT of parboiled rice and 8 LMT raw rice by FCI during KMS 2020-21.	FCI vide letter dated 04.01.2021 conveyed the approval for acceptance of 16 LMT of parboiled rice and 8 LMT raw rice by FCI during KMS 2020-21.

<p>State Government of Chhattisgarh vide letter No. F 4-29/2018/29-1 Part dated 16.09.2021, requested to convert 3 LMT fortified rice target to normal Parboiled rice target or fortified parboiled rice target</p> <p>State Government of Chhattisgarh vide letter No.F4-29/2018/29-1 dated 27.10.2021 requested to convert 60000 MT fortified raw rice target to fortified parboiled rice/ normal parboiled rice target</p>	<p>State Government was requested vide letter dated 09.11.2021 to delivery the fortified rice as per the approved target.</p>
<p>State Government of Chhattisgarh vide letter No. F 4-12/2021/29-1 dated 02.09.2021, requested to accept 23 LMT of parboiled rice and 24 LMT raw rice by FCI during KMS 2021-22.</p>	<p>State Govt. was allowed for procurement of 61.65 LMT of rice during KMS 2021-22, vide letter dated 05.10.2021 and it was made clear that only raw rice will be accepted by FCI as surplus during KMS 2021-22</p>
<p>State Government of Chhattisgarh vide letter dated F 4-9/2019/29-1Part I dated 16.09.2021, requested to accept 23 LMT of parboiled rice and 24 LMT raw rice by FCI during KMS 2021-22.</p>	
